

F.No. 01(03)/Roster/CESTAT/2023-Part III
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 29.11.2023

ORDER NO. 204 of 2023

Hon'ble President is pleased to order the sitting commencing from **04.12.2023 to 29.12.2023** for **CESTAT, New Delhi** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 04.12.2023 to 29.12.2023	Hon'ble Mr. Justice Dilip Gupta, President and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Excise and Service Tax Division Bench matters
From 04.12.2023 to 15.12.2023	Dr. Rachna Gupta, Hon'ble Member (Judicial) and Ms. Hemambika R. Priya, Hon'ble Member (Technical)	Customs Division Bench matters
	Ms. Binu Tamta, Hon'ble Member (Judicial)	Single Member matters
From 18.12.2023 to 29.12.2023	Ms., Binu Tamta Hon'ble Member (Judicial) and Ms. Hemambika R. Priya, Hon'ble Member (Technical)	Customs Division Bench matters
	Dr. Rachna Gupta, Hon'ble Member (Judicial)	Single Member matters

Note:

1. In the event of tour/leave/Chamber work of Hon'ble President, the Member (Judicial) who is sitting in SM Bench will sit in that Division Bench. In the event of tour/leave of Member (Judicial), in the Customs Division Bench the Judicial Member sitting in SM Bench will sit in that Division Bench.
2. If Hon'ble President/ Judicial Member in one Bench and the Technical Member in the other Division Bench are on leave, on any day, the Hon'ble President/available Judicial Member will form Division Bench with the available Technical Member to hear all Division Bench matters, please.
3. In the event of leave/tour of a Technical Member, the other Division Bench will hear all the matters and the Judicial Member will sit in the Single Member Bench.
4. In the event of no sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /"court proceedings".

By Order


(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/Members, CESTAT, New Delhi/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar

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ORDER NO. 205 of 2023

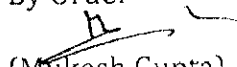
Hon'ble President is pleased to order the sitting commencing from **04.12.2023 to 29.12.2023** for **CESTAT, Mumbai** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 04.12.2023 to 29.12.2023	Mr. S. K. Mohanty, Hon'ble Member (Judicial) and Mr. M. M. Parthiban, Hon'ble Member (Technical)	Customs Division Bench matters
From 04.12.2023 to 29.12.2023	Mr. C. J. Mathew, Hon'ble Member (Technical) and Mr. Ajay Sharma, Hon'ble Member (Judicial)	Excise Division Bench matters
From 04.12.2023 to 29.12.2023	Mr. S. K. Pati, Hon'ble Member (Judicial) and Mr. Anil G. Shakkwar, Hon'ble Member (Technical)	Service Tax Division Bench matters

Note:

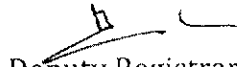
1. In the event of leave/tour of any Member in the Excise/Service Tax Division Bench, the list will be taken up by the Bench comprising Mr. S. K. Mohanty, Member (Judicial) and Mr. M. M. Parthiban, Member (Technical) and the other available Member in the Division Bench will sit in Single Member Bench. If any Member in the Customs Division Bench is on leave/tour, the matters will be taken up by other two Division Benches by splitting the list into two or by the available Division Bench and the other remaining Member will sit in the Single Member Bench.
2. All part heard matters may be released for fresh hearing, please.
3. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" / "court proceedings".

By Order


(Mukesh Gupta)
Deputy Registrar

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SPS to Hon'ble President/Members, CESTAT, Mumbai/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Mumbai/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar